

of the alleged illegal allotment of coal by Eastern Coalfields Limited as reported in Nav Bharat Times dated February 19, 1992;

(b) if so, whether any raid was conducted in this regard;

(c) if so, the details thereof;

(d) whether CBI investigation is proposed to be conducted against the guilty officers responsible for the losses of Coal India Limited; and

(e) the action taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) to (e). The information is being collected and will be laid on the Table of the House.

#### Industries in Bihar

6546. SHRI TEJ NARAYAN SINGH: Will the PRIME MINISTER be pleased to state:

(a) the details of the raw materials being supplied from the hill areas of Bihar to plain areas for the industries;

(b) whether any industry based on the raw material produced in Bihar has been set up in Bihar;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) As per information furnished by the State Government of Bihar, raw materials like pig iron, steel scraps etc. are being supplied from Hilly areas of Bihar to plain areas.

(b) and (c). Yes, Sir. Industries based on the raw materials like iron ore, coal, limestone, pyrites, copper, mica, sugarcane, molasses, jute, leather, raw hides and skins etc. which are available in Bihar, have been set up in the State.

(d) Does not arise.

[English]

#### Revamping of Small scale and cottage Industries

6547. SHRI ANNA JOSHI: Will the Minister of PRIME MINISTER be pleased to state:

(a) the steps taken to revamp the small scale and cottage industry sector in the light of new industrial and licensing policy;

(b) whether the government propose to reserve production of some items in small scale and cottage industries only;

(c) if so, the names of these items; and

(d). If not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) Policy measures for promoting and strengthening small, tiny and village enterprises laid in Parliament on 6.8.1991 are intended to impact more vitality and growth-impetus to this sector by providing various facilities and support measures.

(b) to (d). As on date, 836 items are reserved for exclusive manufacture in the small scale sector. In the Industrial Policy announced on 24th July, 1991, it has been stated that the reservation policy would continue. The list of 836 items reserved for the small scale sector is given in Schedule-III of